

SPECIAL BENCH
COURT - I

P-103

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/59(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18TH JULY 2024

IN THE MATTER OF	KANHAIYA POWER PRIVATE LIMITED VS TIRUPATHI PROPERTIES AND INVESTMENT PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearances (via video conferencing/physically)

Ms. Manju Bhuteria, Adv. : For Financial Creditor
Ms. Tanvi Luhariwala, Adv.
Ms. Anjali Tulsyan, Adv.

Mr. Pranit Bag, Adv. : For Corporate Debtor
Mr. Rahul Poddal, Adv.

ORDER

1. Ld. Counsel for the parties present.
2. Heard. **Reserved for orders.**
3. Brief notes of arguments be filed within three days.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**